

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Phone: 011-23753942 Fax-23753923

Petition No. 223/MP/2022

Date: 3.1.2023

To,

The Executive Director (Commercial),
NLC India Limited,
135/73, Periyar EVR High Road,
Kilpauk, Chennai – 600010.

Sir,

Subject: Petition for approval for lignite input price for the period 1.4.2019 to 31.3.2024 in respect of pooled Neyveli mines.

Reference: ROP of the hearing dated 22.12.2022 in Petition No. 223/MP/2022.

Pursuant to admission of Petition No. 223/MP/2022 vide ROP dated 22.12.2022, and on check, the Petitioner is directed to file the following additional information on or before **18.1.2023** after serving copy to the Respondents:

- (a) Documentary evidence for the interest rate applied in the calculation of interest on loan.

2. The Respondents shall file their replies by **12.2.2023** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **26.2.2023**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

Yours Sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Legal)

Copy to:

All Respondents